

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 244 of 2015

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Appeal No. 246 of 2015

Dated :11th January, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

The Tata Power Company Ltd (G)

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand
Ms. Nishtha Kumar

Counsel for the Respondent (s) : Mr. Buddy A Ranganadhan
Mr. Raghu Vamsy

ORDER

In these Appeals, the learned Counsel for the Appellant prays for and is granted 10 days time to file Rejoinder.

Post these Appeals for arguments on **3.3.2016.**

(T. Munikrishnaiah)
Technical Member
hc/rkt

(Justice Surendra Kumar)
Judicial Member